

GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT

NOTIFICATION

Dated Shillong. the 10th October, 2022.

No. LJ (B) 92/93/331- In the interest of public service and in exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973, the Governor of Meghalaya is pleased to appoint Dr. Weena Yancey Mrenda Momin, MCS Extra Assistant Commissioner, as the Executive Magistrates within Dadenggre Civil Sub-Division, West Garo Hills District with immediate effect till she holds the said post.

Sd/-
(Cyril V.D. Diengdoh),
Secretary to the Govt. of Meghalaya,
Law (B) Department

Memo No. LJ (B) 92/93/331-A
Copy forwarded to:-

Dated Shillong. the 10th October, 2022.

1. The Sub- Divisional Officer, Dadenggre (Civil) Sub-Division, West Garo Hills District, with reference to your letter No. DCS.192/WYM-MCS/2022/232, dt. 16.09.2022.
2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
3. The Personnel & A.R. (A) Department for information.
4. The Officers concerned.
- ✓ 5. The Data Entry Operator Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,

S. M. M.

Deputy Secretary to the Govt. of Meghalaya,
Law (B) Department.
